

**COURT NO. 1**

THE HONOURABLE THE ACTING CHIEF JUSTICE P.SAM KOSHY
THE HONOURABLE SRI JUSTICE SUDDALA CHALAPATHI RAO

To be heard on Friday the 16th day of October 2026(AT 10:30 AM - HYBRID MODE) NOTE-For
Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	WA/811/2026 IA 2/2026(Suspension Petition)	Telangana State Road Transport Corporation Vs D. Murali Kalyan	R ANURAG (SC FOR TSRTC)	V SIDDHARTHA GOUD	HYDERABAD
<u>FOR ORDERS OF COURT</u>					
2	WP/42348/2026/(Filing No.)	RAVINUTALA VENKATA SUBBA RAO Vs THE NATIONAL COMPANY LAW TRIBUNAL	CH SRINIVASA RAJU		RANGA REDDY
3	WA/52924/2026/(Filing No.)	M/s. Lanco Kondapalli Power Limited Vs Southern Power Distribution Company of Telangana Limited (TGSPDCL)	V ANIRUDH BHARADWAJ	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD
<u>FRESH ADMISSION</u>					
4	WA/1147/2026 IA 1/2026(Leave Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Dispense with Petition) IA 4/2026(Suspension Petition)	Dollar Hills Residents United Welfare Association Vs Ritesh Singh	D JAGAN MOHAN REDDY	SURESH SHIV SAGAR GP FOR REVENUE (R2) GP FOR REVENUE (R3)	RANGA REDDY
5	WA/1149/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	B. Badru, Vs State of Telangana	K UDAYA SRI	GP FOR HOME	WARANGAL
6	WA/1150/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition)	M/s. Meenakshi Infrastructures Pvt Ltd Vs State of Telangana	S V S CHOWDARY	GP FOR ENERGY N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) (R2)	RANGA REDDY
7	WA/1154/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition) IA 3/2026(Permission Petition) IA 4/2026(Direction Petition) IA 5/2026(Direction Petition)	M/s. Sushee Infra and Mining Limited Vs The State of Telangana	VALA SRIHITHA	THE ADVOCATE GENERAL V NARASIMHA GOUD(SC FOR HMDA) (R2)	HYDERABAD
8	WA/1155/2026 IA 1/2026(Stay Petition)	The Assistant Commissioner, Vs G. Vittaleswar	GP FOR ENDOWMENTS	D RAMAKRISHNA GP FOR HOME (R7)	HANUMAKON DA
9	WA/1156/2026 IA	Kanemoni Saradamma Vs	CH RAVI KUMAR	GP FOR LAND ACQUISITION	RANGA REDDY

	1/2026(Suspension Petition)	State of Telangana			
10	WA/1157/2026 IA 1/2026(Direction Petition)	C. Devender Reddy Vs The State of Telangana	VAISHNAVI GONE	GP FOR REVENUE	HYDERABAD
11	WA/1159/2026 IA 1/2026(Stay Petition) IA 2/2026(Dispense with Petition)	Telangana State Power Generation Corporation Limited (TGGENCO), Vs Sendoz Impex Limited,	THE ADVOCATE GENERAL	DISHIT BHATTACHARJEE GP FOR ENERGY (R2)	HYDERABAD
12	WA/1162/2026 IA 1/2026(Leave Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Suspension Petition)	Satti Viswa Anjaneyulu Vs The State of Telangana	K. KIRAN MAYEE	GP FOR MCPL ADMN URBAN DEV K V RAMAN (R6) RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R2)	HYDERABAD
13	WA/1163/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Smt. Singireddy Bhagya Laxmi Vs Smt. Kallem Pavani	P SHASHI KIRAN	M VENKATESHWARLU KRISHNA MARAGANI (R6) M VENKATESHWARLU (R2) GP FOR MCPL ADMN URBAN DEV (R5)	HYDERABAD
14	WP/34961/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition)	Mr Ali Hemati Vs The Principal Commissioner of Income Tax	HIRENDERNATH		HYDERABAD
15	WP/35140/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition)	M/s. C M Hydro Systems Private Limited Vs The Assistant Commissioner of State Tax	VUTUKURI SAI AMIT	Special Govt Pleader for State Tax	RANGA REDDY
16	WP/35179/2026 IA 1/2026(Stay Petition)	M/s. Royal Engineers Vs The Deputy Commissioner (ST) STU II	M V L NARASIMHA RAO	Special Govt Pleader for State Tax N BHUJANGA RAO Deputy Solicitor General of India (R4)	HYDERABAD
17	WP/35202/2026 IA 1/2026(Suspension Petition)	M/s. GMR Stone Crusher Vs The Assistant Commissioner (ST)	K P AMARNATH REDDY	Special Govt Pleader for State Tax D RAGHAVENDRA RAO (SR SC FOR CBIC) (R5) N BHUJANGA RAO Deputy Solicitor General of India (R4)	RANGA REDDY
18	WP/35254/2026 IA 1/2026(Stay Petition)	Mr. Kazim Himathi Vs The Principal Commissioner of Income Tax	HIRENDERNATH	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	HYDERABAD
19	WP/35275/2026 IA 1/2026(Stay Petition)	Mrs. Maryam Abdul Gaffar Vs The Assistant Commissioner of Income Tax	A V A SIVA KARTIKEYA	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
20	WP/35311/2026 IA 1/2026(Stay Petition)	M/s Dhana Crop Sciences Limited, Vs The Income Tax Officer	A V A SIVA KARTIKEYA	J SUNITHA (JUNIOR SC FOR INCOME TAX) N BHUJANGA RAO Deputy Solicitor General of India (R5)	HYDERABAD
21	WP/35330/2026 IA 1/2026(Direction Petition)	Sita Rama Swamy Kotagiri. Vs Union of India,	LAVANYA MALLAMPATI		HYDERABAD
22	WP/35333/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Dugyala Chaitrika, Vs The State of Telangana,	SUMAN KUMAR BALIJEPALLI	GP FOR MEDICAL HEALTH FW T SHARATH (R3)	WARANGAL

23	WP/35345/2026 IA 1/2026(Suspension Petition)	K Raju Vs The State of Telangana	VEMUGANTI MAHESH KUMAR	Special Govt Pleader for State Tax	MAHABUBNA GAR
24	WP/35399/2026	Hitachi Digital Services India Private Limited Vs The Assistant Commissioner of Income Tax	K PRABHABATI	J SUNITHA (SR SC FOR INCOM TAX) N BHUJANGA RAO Deputy Solicitor General of India (R4)	HYDERABAD
25	WP/35419/2026 IA 1/2026(Direction Petition)	State of Telangana Vs Union of India	ADDL ADVOCATE GENERAL	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
26	WP/35425/2026 IA 1/2026(Stay Petition)	M/S. S.I.S. CONSTRUCTION Vs Assistant Commissioner (ST) (FAC) / State Tax Officer (ST)	K P AMARNATH REDDY	Special Govt Pleader for State Tax	SANGAREDD Y
27	WP/35429/2026 IA 1/2026(Suspension Petition) IA 2/2026(Stay Petition)	Begonia Infratech Private Limited, Vs The Assistant Commissioner of State Tax	M/S P V PRASAD ASSOCIATES	Special Govt Pleader for State Tax	HYDERABAD
28	WP/35564/2026 IA 1/2026(Direction Petition)	Jadhao Piyush Nitin Vs The State of Telangana	AVINASH SINGH	GP FOR MEDICAL HEALTH FW K SARATH (R2)	WARANGAL
29	WP/35573/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Adaneya Bharath Chandra, Vs The State of Telangana	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW T SHARATH (R2)	WARANGAL
30	WP/35612/2026 IA 1/2026(Direction Petition)	Sara Ismail Vs The State of Telangana	L RAM SINGH	GP FOR MEDICAL HEALTH FW T SHARATH (R2)	WARANGAL
31	WP/35657/2026	D.Parvesh Raj Vs Union of India	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	N BHUJANGA RAO Deputy Solicitor General of India GP FOR MEDICAL HEALTH FW (R4) T SHARATH (R6)	HYDERABAD
32	WP/35679/2026 IA 1/2026(Stay Petition)	Mrs. Maherin Abdul Gaffar, Vs The Assistant Commissioner of Income Tax	A V A SIVA KARTIKEYA	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
33	WP/35704/2026 IA 1/2026(Direction Petition)	Sipra Pattnaik Vs State of Telangana	SAI PRASEN GUNDAVARAM	GP FOR MEDICAL HEALTH FW T SHARATH (R2)	HYDERABAD
34	WP/35738/2026 IA 1/2026(Suspension Petition)	M/s. R.D. STEELS (GSTIN 36CRCPJ0335A1ZI) Vs The Deputy State Tax Officer	RAVI SANKARA REDDY P	Special Govt Pleader for State Tax	HYDERABAD
35	WP/35787/2026 IA 1/2026(Stay Petition)	Shaik Basheed, Vs The Principal Chief Commissioner of Income Tax and others 4	SIRIPURAM KESHAVA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD

ADMISSION

36	WP/23586/2025 IA 1/2025(Direction Petition) IA 1/2026(Direction Petition) WP/24418/2025	Shaik Farjana Vs The State of Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES III ADDL ADVOCATE GENERAL (R2) POODATTU AMARENDER (R3)	HYDERABAD RR 1 and 2 appy by GP for SERVICES 111. R 3 appy by POODATTU AMARENDHE R.
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37	WP/24418/2025 IA 1/2025(Suspension Petition) IA 1/2026(Direction Petition)	VEMULA HEMANTH KUMAR, Vs THE STATE OF TELANGANA,	NAYAKAWADI RAMESH	GP FOR SERVICES III ADDL ADVOCATE GENERAL (R2)	HYDERABAD RR 1 and 2 appy by GP FOR SERVICES 111.
38	WA/1030/2026 IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition) IA 4/2026(Implead Petition)	Gorantla Chinnaiah Vs The State of Telangana	EKANT HIRANANDANI	GP FOR ENERGY SRIKRISHNA KUYYA PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R8) N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	NALGONDA
39	WP/32412/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	Tamanna Chaudhary Vs Kaloji Narayana Rao University of Health Sciences	P V KRISHNAIAH	T SHARATH GP FOR MEDICAL HEALTH FW (R2)	MEDCHAL- MALKAJGIRI

COURT NO. 1

THE HONOURABLE THE ACTING CHIEF JUSTICE P.SAM KOSHY

To be heard on Friday the 16th day of October 2026(AFTER BENCH WORK WITH SCRJ)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR PRONOUNCEMENT OF ORDERS					
40	CRP/868/2026 IA 1/2026(Condone Delay in Rep)	D.Abhinay Reddy Vs M/s. Winner Eleven Foods Private Limited	K MURALIDHAR REDDY		HYDERABAD RR-1 & 2 RETURNED UNSERVED WITH AN ENDORSEME NT NO SUCH PERSON IN THIS ADDRESSE,,P ROOF OF SERVICE FILED VIDE USR.NO.8969 5/26
ADMISSION.					
41	ARBAPPL/23/2025	M/S Golden Theme Hotels Pvt Ltd Vs Rock and Roll Entertainment Pvt Ltd	NALAMALPU PAVAN KRISHNA REDDY	PATNALA VENKATA RADHAKRISHNA	HYDERABAD SR Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR No 32178/25. SR Notice return unserved as Addresse left.
42	ARBAPPL/26/2025 ARBAPPL/44/2025 ARBAPPL/47/2025	M/S.Sri Avantika Contractors (I) Ltd Vs Engineering Projects (India) Ltd,	K CHENCHURAMI REDDY	PAMULA VAMSHI KRISHNA	HYDERABAD SR Apps by Pamula Vamshi Krishna.
43	ARBAPPL/44/2025	M/S. SRI AVANTIKA CONTRACTORS (I) LTD. Vs ENGINEERING PROJECTS (INDIA) LTD0	K CHENCHURAMI REDDY	PAMULA VAMSHI KRISHNA	HYDERABAD SR Apps by P VamshiKrishna to be heard on 16/07/2026 at 3:45pm
44	ARBAPPL/47/2025	M/S. SRI AVANTIKA CONTRACTORS (I) LTD. Vs ENGINEERING PROJECTS (INDIA) LTD.	K CHENCHURAMI REDDY	PAMULA VAMSHI KRISHNA	HYDERABAD SR Apps by P VamshiKrishna to be heard on 16/07/2026 at 3:45pm
45	ARBAPPL/68/2025	S. Gopalkrishna Vs Srinath Gopalkrishna	K RAGHAVA RAMANA	S ABHIJEETH REDDY (R2)	HYDERABAD RR 1&2 Notice sent by SPAD not yet returned
46	ARBAPPL/69/2025	Shanmugam Gopalkrishna Vs Srinath Gopalkrishna	K RAGHAVA RAMANA	S ABHIJEETH REDDY (R2)	HYDERABAD RR 1 and 2 Notice sent by SPAD not yet returned.
47	ARBAPPL/70/2025	S. Gopalkrishna Vs Srinath Gopalkrishna	K RAGHAVA RAMANA	S ABHIJEETH REDDY (R2)	HYDERABAD RR 1 and 2 Notice sent by

SPAD not yet
returned.

48 ARBAPPL/89/2025 Mr. U.Murari Mohan
Vs
M/s BLUBUILD INFRA
PROJECTS PRIVATE
LIMITED.

ABHINAV KRISHNA
UPPALURI

MEDCHAL-
MALKAJGIRI

SR Notice sent
by RPAD not
yet returned.
SR Notice
returned
unserved as
the Addressee
left.

COURT NO. 1**THE HONOURABLE THE ACTING CHIEF JUSTICE P.SAM KOSHY****To be heard on Friday the 16th day of October 2026(AFTER DAILY LIST)****(DAILY LIST-1)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION (FRESH MATTERS)					
49	ARBAPPL/408/2026	M/s. Vasavi Builders Vs M/s. S.V. Projects	T BALA MOHAN REDDY		HYDERABAD
50	ARBAPPL/409/2026	M/s. Next Education India Pvt. Ltd Vs Mount Litera Zee School	M V AKARSH		HYDERABAD
51	ARBAPPL/410/2026	M/s. Service Aide Service Management Private Limited Vs Dr. Asha J Mandalapu	CH VENKAT RAMAN		HYDERABAD
52	ARBAPPL/411/2026	Pallapolu Kishore Vs M/s. Milestone Minerals Private Limited	SARANG AFZULPURKAR		HYDERABAD
53	ARBAPPL/412/2026	M/s. Next Education India Pvt. Ltd Vs Guru Nanak English School	GUDIPATI PREMGOPAL REDDY		HYDERABAD
54	ARBAPPL/413/2026	M/s. Next Education India Pvt. Ltd Vs Dewaki Nand Public School	GUDIPATI PREMGOPAL REDDY		HYDERABAD
55	ARBAPPL/414/2026	M/s. Next Education India Pvt. Ltd Vs Delhi Public School (Unique Child Educational Trust)	GUDIPATI PREMGOPAL REDDY		HYDERABAD
56	ARBAPPL/415/2026	M/s. Next Education India Pvt. Ltd Vs Shri Sai Vidyavardhak Sangha	GUDIPATI PREMGOPAL REDDY		HYDERABAD
57	ARBAPPL/416/2026	M/s. Next Education India Pvt. Ltd Vs Achievers Vidhya Kendra Foundation (Achievers Academy)	GUDIPATI PREMGOPAL REDDY		HYDERABAD
58	ARBAPPL/417/2026	M/s. Next Education India Pvt. Ltd Vs St. Xaviers Hr. Sec. School	GUDIPATI PREMGOPAL REDDY		HYDERABAD
59	ARBAPPL/418/2026	Gummadu Venkat Pranav Reddy Vs M/s Lakshmi Infrastructure and Developers India Pvt. Ltd	S MANEESH REDDY		RANGA REDDY
60	ARBAPPL/419/2026	M/s. Next Education India Pvt. Ltd Vs Guru Nanak English School	GUDIPATI PREMGOPAL REDDY		HYDERABAD
61	ARBAPPL/420/2026	Gummadu Venkat Pratyush Reddy Vs M/s Lakshmi Infrastructure and Developers India Pvt. Ltd	S MANEESH REDDY		RANGA REDDY

62	ARBAPPL/421/2026	M/s. Next Education India Pvt. Ltd Vs Delhi Public School	RAM SHARMA	HYDERABAD
63	ARBAPPL/422/2026	M/s. Next Education India Pvt. Ltd Vs Jankidevi public school	RAM SHARMA	HYDERABAD
64	ARBAPPL/423/2026	M/s. Next Education India Pvt. Ltd Vs PR Khatiwala High School	RAM SHARMA	HYDERABAD
65	ARBAPPL/424/2026	Next Education India Pvt Ltd Vs Little Master Public School	RAM SHARMA	HYDERABAD
66	ARBAPPL/425/2026	M/s. Next Education India Pvt. Ltd Vs Unique Public school	RAM SHARMA	HYDERABAD
67	ARBAPPL/426/2026	M/s. Next Education India Pvt. Ltd Vs Aaryan Gurukul Residential College	RAM SHARMA	HYDERABAD
68	ARBAPPL/428/2026	M/s. Next Education India Pvt. Ltd Vs Jai Ambe International School	GUDIPATI PREMGOPAL REDDY	HYDERABAD
69	ARBAPPL/429/2026	M/s. Next Education India Pvt. Ltd Vs ZNO Services	GUDIPATI PREMGOPAL REDDY	HYDERABAD
70	ARBAPPL/430/2026	Legend Estates Private Limited Vs M/s. RDB INFRASTRUCTURE PVT LTD	BHARATH REDDY BOMMINENI	HYDERABAD
71	ARBAPPL/431/2026	M/s. Next Education India Pvt. Ltd Vs Madaru Dawathil Islamiyya (Mdl) School	M V AKARSH	HYDERABAD
72	ARBAPPL/432/2026	M/s. Next Education India Pvt. Ltd Vs Gurukul Senior Secondary School	M V AKARSH	HYDERABAD
73	ARBAPPL/433/2026	M/s. Next Education India Pvt. Ltd Vs Sacred Heart Sr Sec School	M V AKARSH	HYDERABAD
74	ARBAPPL/434/2026	M/s. Next Education India Pvt. Ltd Vs The Nimar Educational Society	M V AKARSH	HYDERABAD
75	ARBAPPL/435/2026	M/s. Next Education India Pvt. Ltd Vs Saint Savio High School	RAM SHARMA	HYDERABAD
76	ARBAPPL/436/2026	M/s. Next Education India Pvt. Ltd Vs Pratham International School	GUDIPATI PREMGOPAL REDDY	HYDERABAD

77	ARBAPPL/437/2026	M/s. NRI Educational Society Vs Smt. Ksheera Surapaneni	P S RAJASEKHAR	HYDERABAD
78	ARBAPPL/438/2026	M/s. Next Education India Pvt. Ltd Vs Orchid International School	RAM SHARMA	HYDERABAD
79	ARBAPPL/439/2026	M/s. Next Education India Pvt. Ltd Vs Knowledgucate Education Professional Academy Pvt. Ltd	M V AKARSH	HYDERABAD
80	ARBAPPL/440/2026	M/s. Next Education India Pvt. Ltd Vs Shri Ramkrishna Vidya Samste	M V AKARSH	HYDERABAD
81	ARBAPPL/441/2026	The Vintage Projects Vs Mr. Jakkidi Raghuvveer Reddy	RUSHEEK REDDY K V	HYDERABAD
82	ARBAPPL/442/2026	M/s. Next Education India Pvt. Ltd Vs La Sagesse Academy	M V AKARSH	HYDERABAD
83	ARBAPPL/443/2026	M/s. Next Education India Pvt. Ltd Vs Jnanakshi Vidyanikethana School	M V AKARSH	HYDERABAD
84	ARBAPPL/444/2026	M/s. Next Education India Pvt. Ltd Vs Mother Teresa English High School	M V AKARSH	HYDERABAD
85	ARBAPPL/445/2026	M/s. Next Education India Pvt. Ltd Vs The Pathways International School	M V AKARSH	HYDERABAD
86	ARBAPPL/446/2026	M/s. Next Education India Pvt. Ltd Vs Sanskar Valley Public School	GUDIPATI PREMGOPAL REDDY	HYDERABAD
87	ARBAPPL/447/2026	M/s. Next Education India Pvt. Ltd Vs Little Angels School (Little Angels Society)	M V AKARSH	HYDERABAD
88	ARBAPPL/448/2026	M/s. Next Education India Pvt. Ltd Vs St Joseph Higher Sec School	M V AKARSH	HYDERABAD
89	ARBAPPL/449/2026	M/s. Next Education India Pvt. Ltd Vs Don Bosco Public School	M V AKARSH	HYDERABAD
90	ARBAPPL/450/2026	M/s. Next Education India Pvt. Ltd Vs The Jain International School	M V AKARSH	HYDERABAD
91	ARBAPPL/451/2026	Sri Challa Lakshmi Narayana Vs Sri Kesa Venkateswarlu	S SURENDER REDDY	SURYAPET

92	ARBAPPL/452/2026	M/s. Next Education India Pvt. Ltd., Vs St. Stephen School	RAM SHARMA		HYDERABAD
93	ARBAPPL/453/2026	P. Padmalatha Vs Murthy Badminton Academy	K SUYODH REDDY		HYDERABAD
94	ARBAPPL/454/2026	M/s. Next Education India Pvt. Ltd Vs Awagarh Public School	RAM SHARMA		HYDERABAD
95	ARBAPPL/455/2026	M/s. Next Education India Pvt. Ltd Vs Midfields Sr. Sec. School	RAM SHARMA		HYDERABAD
96	ARBAPPL/456/2026	M/s. Next Education India Pvt. Ltd Vs Career Point World School	RAM SHARMA		HYDERABAD
97	ARBAPPL/457/2026	M/s. Next Education India Pvt. Ltd Vs T.R.S Global Public School	RAM SHARMA		HYDERABAD
98	ARBAPPL/458/2026	M/s. Next Education India Pvt. Ltd Vs Prince Sr. Sec. School	RAM SHARMA		HYDERABAD
99	ARBAPPL/459/2026	M/s. JK Agri Genetics Ltd Vs M/s Agro Deal	B MURALIDHAR		HYDERABAD
100	ARBAPPL/460/2026	Nimmagadda Darahasa Lahari Vs Star Union Dai-ich Life Insurance Company Limited	SAI PRASEN GUNDAVARAM		HYDERABAD
101	ARBAPPL/461/2026	Sri.Ranoju Koteswara Rao Vs M/s Keystone Projects	V S SUDHAKAR		HYDERABAD
102	ARBAPPL/462/2026	Mr. Mohammed Majeeduddin Vs M/s Peers Aziz Constructions	M A K MUKHEED		HYDERABAD

ADMISSION.

103	ARBAPPL/227/2026	Mr. Sesha Reddy Sadda Vs BSR Builders LLP	D NARENDAR NAIK	K PRATIK REDDY	HYDERABAD R1 TO R4 APPS BY K PRATIK REDDY MEMO PROOF OF SERVICE FILED VIDE USR NO 91355
104	ARBAPPL/233/2026	M/s Virtue Construction Vs Elite Engineering and Construction (Hyd) Pvt.Ltd	R SUSHANTH REDDY	C VIJAYA KUMAR REDDY	HYDERABAD SR Notice sent by SPAD Served. Memo Proof of service filed vide USR No.83909/26

105	ARBAPPL/245/2026	Mr Sesha Reddy Sadda Vs Sohini Developers LLP	D NARENDAR NAIK	K PRATIK REDDY	HYDERABAD R1 TO R4 APPS BY K PRATIK REDDY MEMO PROOF OF SERVICE FILED VIDE USR NO 91338
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ADMISSION

106	ARBAPPL/217/2025	M/s. Nephrocare Health Services Limited Vs KMR Educational Society	PRASHANT KUMAR JAIN	ENUGALA PRAMODH REDDY	HYDERABAD SR Apps by Enugala Pramodh Reddy
107	ARBAPPL/228/2025 IA 1/2026(Substitute Petition)	L and T FINANCE LIMITED, Vs PARVATHANENI VIJAY KUMAR (Borrower)	K. RAMYA	K CHAITANYA KOTESWARA RAO MUMMANENI (R2)	HYDERABAD R1 Apps by Sri.K.Chaitanya a R2 Apps by Sri.M.Kotesw ara Rao Memo proof of service filed by vide USR NO 139742 OF 2025
108	ARBAPPL/246/2025	M/s Kausalya Infra Projects Private Limited Vs M/s Sree Venkataraya Builders Private Limited	ADITYA MANDHANI	M V DURGA PRASAD	HYDERABAD SR Apps M V DURGA PRASAD memo proof of service filed vide USR No 146023/2025
109	ARBAPPL/263/2025 IA 1/2025(Condone Delay in Rep)	Smt. Anees Fatima Vs Mohammed Shafiuddin	R A ACHUTHANAND		HYDERABAD
110	ARBAPPL/277/2025	M/s. Buildmate Projects Pvt. Ltd Vs M/s. Tejaswi AAC Blocks Pvt. Ltd	R.S. ASSOCIATES	D GOPALA KRISHNA	HYDERABAD SR Apps by D.Gopala Krishna. Memo proof of Service filed vide USR No.18795/26
111	ARBAPPL/278/2025	M/s. Buildmate Projects Pvt. Ltd Vs M/s. Tejaswi AAC Blocks Pvt. Ltd	R.S. ASSOCIATES	D GOPALA KRISHNA	HYDERABAD SR APPS BY D.GOPALA KRISHNA Memo proof of service filed by vide USR No 18806/2026
112	ARBAPPL/281/2025	M/S SAFETY FIRST ENGINEERING PVT. LTD. Vs DMIA NYATI LLP	R ANURAG	DISHIT BHATTACHARJEE	HYDERABAD SR Notice served SR Apps by DISHIT BHATTACHAR JEE Memo proof of service filed vide USR No 13726/2026.

113	ARBAPPL/11/2026	J. Varshith Reddy Vs M/s. Preston Developers LLP	J DHEERAJ REDDY	MD NISAR AHMED SYED SADIQ (R3)	HYDERABAD RR 1&2 APPS BY Mohmmmed Nisar Ahmed R3 APPS by Syed Sadiq Memo proof of service filed vide USR No 40386/2026 Memo proof of service filed vide USR No 57824/2026
114	ARBAPPL/18/2026	Smt Sonthalia Saroj Vs Robotech Concrete Products	NANCHARLA MURALI	ARUN KUMAR SATYAVOLU	HYDERABAD RR 1 TO 3 APPS by Arun Kumar satyavolu memo proof of service filed vide USR No 12550/2026
115	ARBAPPL/27/2026	M/s. Next Education India Pvt. Ltd Vs St. John Mary Vianney Secondary School	M V AKARSH		HYDERABAD SR Notice sent by SPAD not yet returned. Memo Proof of Service filed vide USR No.53150/2026 "As per the Memo filed Notice was delivered.
116	ARBAPPL/34/2026	Mr.Vikas Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA		HYDERABAD Sole Respondent notice sent by RPAD not yet returned. Memo Proof of Service filed vide USR No. 32088/2026, dt. 12/03/2026. "As per Memo SR Notice unserved, as address 1 no such person and address 2 addressee left.
117	ARBAPPL/35/2026	Mrs. Bindu Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA		HYDERABAD Sole Respondent notice sent by RPAD not yet returned. Memo Proof of Service filed vide USR No. 32099/2026, dt. 12/03/2026 "As per Memo SR Notice unserved, as address 1 no such person and address 2 addressee left.

118	ARBAPPL/36/2026	Mrs. Bindu Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by RPAD returned unnerved at address 1 as no such person in the address and address 2 addressees left. Memo Proof of Service filed vide USR No. 32102/2026, dt. 12/03/2026
119	ARBAPPL/39/2026	Mrs. Bindu Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by RPAD returned unnerved at address 1 as no such person in the address and address 2 addressees left. Memo Proof of Service filed by the Petitioner vide USR No. 32106/2026, dt. 12/03/2026.
120	ARBAPPL/45/2026	Mr. Vikas Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by RPAD not yet returned. Memo Proof of Service filed by the Petitioner vide USR No. 32107/2026, dt. 12/03/2026. "As per Memo SR Notice unserved, as address 1 no such person and address 2 addressee left.
121	ARBAPPL/48/2026	Mr. Vikas Sareen Vs Capital Protection Force Pvt. Ltd.,	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by SPAD returned unnerved. Memo Proof of Service filed vide USR No. 32108/2026, dt. 12/03/2026.

122	ARBAPPL/50/2026	Mrs. Bindu Sareen Vs Capital Protection Force Pvt. Ltd.	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by RPAD returned unserved at address 1 as no such person in the address and address 2 addressees left. Memo Proof of Service filed vide USR No. 32110/2026, dt. 12/03/2026
123	ARBAPPL/52/2026	Mrs. Bindu Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by RPAD returned unnerved at address 1 as no such person in the address and address 2 addressees left. Memo Proof of Service filed vide USR No. 32112/2026, dt. 12/03/2026
124	ARBAPPL/57/2026	Mrs. Bindu Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by RPAD not yet returned. Memo Proof of Service filed vide USR No. 32115/2026, dt. 12/03/2026
125	ARBAPPL/59/2026	Mrs. Bindu Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by RPAD not yet returned. Memo Proof of Service filed vide USR No. 32116/2026, dt. 12/03/2026. "As per Memo SR Notice unserved, as address 1 no such person and address 2 addressee left.
126	ARBAPPL/60/2026	Mrs. Bindu Sareen Vs Capital Protection Force Pvt. Ltd	XERXES ASPUN BATTIWALLA	HYDERABAD Sole Respondent notice sent by RPAD returned unnerved at address 1 as no such person in the address and address 2 addressees left. Memo Proof of Service filed vide USR No. 32117/2026, dt. 12/03/2026.

127	ARBAPPL/62/2026	M/s. TSR Nirmaan Private Limited Vs Telangana Power Generation Corporation Limited	M K VISWANATH NAIDU	THE ADVOCATE GENERAL I V SIDDHIVARDHANA (R1) KAMARAJUGADDA SRINIVASA RAO (R2)	HYDERABAD R1 Apps by THE ADVOCATE GENERAL R2 Apps by KAMARAJUGA DDA SRINIVASA RAO Memo Proof of service filed vide USR Nos. 104879/2026 dt. 24/08/2026. Memo proof of service filed vide USR No 69992/2026, dt. 29/06/2026 Memo proof of service filed vide USR No 74256/2026, dt.03/07/2026
128	ARBAPPL/63/2026	SMARTWORKS COWORKING SPACES PRIVATE LIMITED Vs Brane Services Private Limited	MARUTI RAO SRUNGARAPU	TLH ADVOCATES AND SOLICITORS	HYDERABAD Respondents Apps by TLH Advocates and Solicitors
129	ARBAPPL/64/2026	SMT. ANURADHA MAHENDRA Vs M/s. DEETYA CONSTRUCTIONS	ATLA ABHINANDHAN REDDY		HYDERABAD R1 NOTICE RETURNED UNSERVED AS ADDRESSEE UNCLAIMED R2 NOTICE SERVED MEMO PROOF OF SERVICE FILED VIDE USR NO 103727/2026
130	ARBAPPL/66/2026	M/s. NJR Constructions Pvt Ltd Vs Mr. Sri B. Ramesh Babu	T BALA MOHAN REDDY	T SANJAY RAO	HYDERABAD RR1 and 2 Apps by T. Sanjay Rao. Memo Proof of Service filed vide USR No.42588/2026
131	ARBAPPL/75/2026	M/s Krishna Constructions Vs The Director	SAI PRASEN GUNDAVARAM	R ANURAG (SC FOR NIT WGL)	HYDERABAD R1 AND R2 apps BY R.Anurag.
132	ARBAPPL/77/2026	SMARTWORKS COWORKING SPACES LIMITED Vs M/s Brane Enterprises Private Limited	MARUTI RAO SRUNGARAPU	TLH ADVOCATES AND SOLICITORS	HYDERABAD SR Apps by TLH Advocates and Solicitors
133	ARBAPPL/83/2026	CBS HUB PRIVATE LIMITED Vs National Insurance Company Limited	POLKAMPALLY PAVAN KUMAR RAO	GRANDI KOTESWARA RAO	HYDERABAD SR Notice Served SR Apps by Grandhi Koteswara Rao. Memo Proof of Service field vide USR No.48912/2026

134	ARBAPPL/88/2026	M/s Nutech Contracts Pvt. Ltd Vs M/s Tata Projects Ltd	ARUVA RAGHURAM MAHADEV	MOHAMMED AAMERUDDIN	HYDERABAD Sole Respondent Apps by Mohammed Aameruddin
135	ARBAPPL/90/2026	NAC QUIPPPO EQUIPMENT SERVICES LIMITED Vs NATIONAL ACADEMY OF CONSTRUCTION	POLKAMPALLY PAVAN KUMAR RAO	THE ADVOCATE GENERAL	HYDERABAD SR Notice sent by SPAD not yet returned. Memo proof of service filed vide USR No.48913/2026 . "As per the Memo filed Notice was delivered".
136	ARBAPPL/97/2026	M/s. Skill Promotors Private Limited Vs M/s Attluri Foods	R RANGANATHAN		HYDERABAD
137	ARBAPPL/111/2026	M/s Nutech Contracts Pvt. Ltd Vs M/s Tata Projects Ltd	ARUVA RAGHURAM MAHADEV	MOHAMMED AAMERUDDIN	HYDERABAD SR Apps by Mohammed Aameruddin.
138	ARBAPPL/114/2026	Smt. Sowmya Marimganti Vs M/s. Jaagruthi Housing and Infra Pvt. Ltd	ASHOK KUMAR AGARWAL		HYDERABAD SR Notice Served. Memo proof of service not filed.
139	ARBAPPL/141/2026	Smt Dr. Ramadugu Rishitha Vs M/s. VSN AND COM PRIVATE LIMITED	A SURYANARAYANA		RANGA REDDY SR Notice returned Unserved as Insufficient Address. Memo Proof of service filed vide USR No. 62853/2026 "As per the Memo filed notice was served".
140	ARBAPPL/142/2026	Cherukuri Ramakrishna Vs Sandhya Hotels Private Limited	DUVVA PAVAN KUMAR	A SATYASIRI	HYDERABAD RR 1 and 3 Apps by A. SATYASIRI R3 Notice returned unserved as Addressee left without Instructions. Memo Proof of service filed dated.18.06.20 26.
141	ARBAPPL/167/2026 IA 1/2026(Implead Petition)	Nemuri Lakshminarayana Vs M/s. GK Akshitha Infra LLP	SRINIVAS POLAVARAPU	J C FRANCIS	MEDCHAL- MALKAJGIRI
142	ARBAPPL/170/2026 IA 1/2026(Implead Petition)	Nemuri Dayanand Goud Vs M/s. GK Akshitha Infra LLP	SRINIVAS POLAVARAPU	J C FRANCIS	MEDCHAL- MALKAJGIRI

143	ARBAPPL/174/2026	Sri. C. Satyanarayana Reddy Vs Narayana Educational Society	S NAGESH REDDY	A NAGARAJ KUMAR	HYDERABAD SR Notice Served. SR Apps by A. NAGARAJ KUMAR
144	ARBAPPL/175/2026	VINN HEALTHCARE PRIVATE LIMITED Vs SAHRUDAYA HEALTH CARE PRIVATE LIMITED	P PRATAP		HYDERABAD NOTICE SENT THROUGH SPAD SERVED MEMO PROOF OF SERVICE FILED USR NO 102393/2026
145	ARBAPPL/177/2026 IA 1/2026(Amendment Petition)	M/s Excel Constructions Vs M/s Devsristi Bio Fuels Pvt. Ltd	DR P BHASKARA MOHAN	K RAGHAVA RAMANA	HYDERABAD SR Apps by K.Raghava Ramana. Memo proof of service filed vide USR No.69936/2026
146	ARBAPPL/201/2026	Wing Commander V.M. Raghunath (Retd) Vs M/s. Jupiter Constructions	KESHAV BHOOPAL		HYDERABAD SR Notice Sent by Speed Post not yet returned.
147	ARBAPPL/202/2026	Mr. Beeravelly Venkata Shiva Prasad Rao Vs Ch. Sudhakar Babu,	CHARISHMA ATLA		HYDERABAD SR Notice sent by SPAD Not yet returned Memo proof of service filed vide 73403/2026 "As per the memo filed notices were delivered".
148	ARBAPPL/205/2026	M/s VKA Constructions, Vs Hindustan Aeronautics Limited,	VEDA VIDYA NATH REDDY S	V UMA DEVI	HYDERABAD Sole Respondent Apps by V. Uma Devi.
149	ARBAPPL/222/2026	M/s Leo Meridian Infrastructure Projects and Hotels Limited Vs Leo Educational Society	RUBAINA S KHATOON	S GOUTHAM	HYDERABAD SR Notice Served.
150	ARBAPPL/239/2026	Rohan Mehta (HUF) Vs Kefy Distilleries Private Limited	M.V. PRATAP KUMAR		HYDERABAD NOTICE SENT THROUGH SPAD NOT YET RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NO 89112/2026

151	ARBAPPL/254/2026	M/s. Maheshwari Square Constructions Vs Ms. Mytrae Meliana @ Ms. Mytrae Reddy	SHYAM S AGRAWAL	SHARAD SANGHI (R3)	HYDERABAD Respondent No.1 Notice sent by SPAD and Air Mail not yet returned. Respondent No.2 Notice sent by SPAD not yet returned. Respondent No. 3 Apps by Sharad Sanghi. Memo Proof of service filed by the petitioner vide USR No. 97417/2026, dt. 11/08/2026.
152	ARBAPPL/265/2026	M/s. B Sporty Food and Beverages Private Limited Vs M/s. Sri Ven Infra Projects	LOKIREDDY MADHAVILATHA	M/s RESU LAW OFFICE	HYDERABAD Sole Respondent Apps by M/s Resu Law Office. Memo Proof of Service filed vide USR No. 93063/2026, dt. 03/08/2026
153	ARBAPPL/268/2026	M/s Nutech Contracts Pvt. Ltd Vs M/s Tata Projects Limited	CHINTHALA PALLAVI	MOHAMMED AAMERUDDIN	HYDERABAD
154	ARBAPPL/273/2026	M/s Nutech Contracts Pvt. Ltd., Vs M/s Tata Projects Limited,	CHINTHALA PALLAVI	MOHAMMED AAMERUDDIN	HYDERABAD Sole Respondent Apps by Mohammed Aameruddin. Memo Proof of Service filed vide USR No. 103473/2026, dt. 20/08/2026.
155	ARBAPPL/274/2026	Bandaru Pushpalatha Vs M/s. Legend Estates Private Limited	NIKUNJ DUGAR	RUSHEEK REDDY K V	HYDERABAD NOTICE SENT THROUGH SPAD NOT YET RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NO 113021/2026
156	ARBAPPL/275/2026	Avasarala Seshagiri Rao, Vs M/s. Speed Projects and Infrastructure Private Limited	NIKUNJ DUGAR	KOPAL SHARRAF	HYDERABAD Sole Respondent Apps by Kopal Sharraf. Memo Proof of Service filed vide USR No. 113018/2026, dt. 10/09/2026
157	ARBAPPL/336/2026	M/s. Drusti Marketing and Advertising Vs The General Manager	SANKALP PISSAY	L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT)	HYDERABAD

158	ARBAPPL/356/2026 ARBAPPL/285/2026	M/s. AVL Constructions Vs Neerukonda Babu Rajendra Prasad	PAYALLA CHANDRA SHEKAR		RANGA REDDY
159	ARBAPPL/285/2026	NEERUKONDA BABU RAJENDRA PRASAD Vs M/S AVL CONSTRUCTIONS	VELPUCHARLA SRIKANTH	PAYALLA CHANDRA SHEKAR	RANGA REDDY SR Apps by Payalla Chandra Shekar. Memo Proof of service filed vide USR Nos. 105533/2026, dt. 25/08/2026
160	ARBAPPL/357/2026	M/s. Jayabheri Properties Private Ltd Vs Sri Arun Chandra Yarlagadda	E ANISHA REDDY		HYDERABAD
161	ARBAPPL/374/2026	M/s. Jayabheri Properties Private Ltd Vs Sri Yarlagadda Ravi Kiran	E ANISHA REDDY		HYDERABAD
162	ARBAPPL/376/2026	Ambati Anil Joseph Vs Sri M Kishore Kumar	JEERIPOTHULA SRINIVAS		MAHABUBNA GAR
163	ARBAPPL/403/2026	VAMSIRAM BUILDERS and DEVELOPERS PRIVATE LIMITED Vs SMT YALAMANCHILI RADHA	DUVVA PAVAN KUMAR		HYDERABAD
164	ARBAPPL/406/2026	Mr.Kathula Ramesh Kumar Vs M/s Mansani Constructions	MEESALA VINOD KUMAR		MEDCHAL- MALKAJGIRI
165	ARBAPPL/427/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Condone Delay Petition)	M/s. NAVAYUGA INFRATECH (INDIA) PVT. LTD Vs The Q-Tech Ready-mix and Constructions LLP	D ANIKETH REDDY		HYDERABAD

INTERLOCUTORY

166	IA/1/2023(Miscellaneous Petition) ARBAPPL/142/2013	M/s. PPS Enviro Power Private Limited (PPSE), Vs M/s. Pantime Finance Company Private Limited,	P SOMA SHEKAR REDDY	DUVVA PAVAN KUMAR	HYDERABAD R1 APPS. Memo proof of service filed vide USR 115220/23
167	IA/1/2023(Miscellaneous Petition) ARBAPPL/143/2013	M/s. PPS Enviro Power Private Limited (PPSE), Vs M/s. Shri Mahavir Ferro Alloys Private Limited,	P SOMA SHEKAR REDDY	DUVVA PAVAN KUMAR	HYDERABAD R1 Apps. Duvva Pavan Kumar Memo proof of service filed vide USR 115217/2023
168	IA/1/2026(Stay Petition) ARBAPPL/20/2025	Alluri Manjula Vs Alluri Srinivas Yadav alias Srinivas	DIDA VIJAYA KUMAR	B SATISH KUMAR	HYDERABAD

FINAL HEARING

169	ARBAPPL/135/2024	M/s. Aakriti Constructions and Developers (P) Ltd. Vs Srikanth Leburu	N VINESH RAJ	M RAVINDRA BABU	HYDERABAD RR1 and 2 Apps by M.Ravindra babu. Memo with citations filed vide USR No 124203/2024. Memo Proof of service filed vide USR No 40974/25. Memo Proof of service filed vide USR No 57954/25.
170	ARBAPPL/153/2024	Mr. Ramabhotla Srinivas Sudhish Vs Mr. Sayyaparaju Vikram Raju	ANUP Koushik Karavadi	KOTA KALPANA P N PRAVEEN KUMAR (R4)	HYDERABAD RR 1 to 3 Apps. by kota Kalpana R4 Apps by P N Praveen Kumar. Memo Proof of service filed vide USR No 64733/2024
171	ARBAPPL/206/2024	Pothireddy Gopal Reddy Vs Mynaboina Narasimha	T V L NARASIMHA RAO	RAKESH SANGHI	MEDCHAL- MALKAJGIRI RR1 to 6 APPS by Rakesh Sanghi. Memo proof of service filed vide USR 91832/2024
172	ARBAPPL/208/2024	M/s. Avenue Supermarts Limited Vs Sri. S. Jagan Mohan	N VINESH RAJ	B V SESHAGIRI	NALGONDA RR 1 to 3 APPS by B.V. Seshagiri. Memo Proof of service filed vide USR No.91748 of 2024. Memo Proof of service filed vide USR No. 49009 of 2026.
173	ARBAPPL/24/2025	Skaray Technologies Limited, Vs The State of Telangana	G NAGESH		HYDERABAD R1 Notice served RR 2& 3 Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR No 33264/25. "As per the memo filed Notices were delivered".
174	ARBAPPL/52/2025	M/s. MVS ACMEI Technologies Private Limited Vs M/s. Straddle Engineering Works LLP	NIMMAGADDA VITHAL		HYDERABAD SR Notice returned unserved. Memo proof of service filed vide USR No 41799/2025. "As per the Memo filed Notice delivered"

175	ARBAPPL/58/2025	SRI. VEERLAPATI SANTHOSH Vs M/S. ASK INFRA	M KRISHNA CHAITANYA		SANGAREDDY	Memo Proof of service filed vide USR No 48055/25. RR1 & 2 Notice returned unserved as No such person in the address.
176	ARBAPPL/63/2025	Buildnext Infracon Private Limited Vs The Chief Engineer	BHARATH REDDY BOMMINENI	V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD	SR Apps By V. Narasimha Goud. Memo proof of service filed vide USR No.38574 of 2026

RESPONSE LETTER

177	ARBAPPL/14/2025	Papa Rao Dugyala Vs Smt A.Padmaja	SAINI ARAVIND	SUBRAMANYAM DARABOINA	HYDERABAD	SR Apps by D. Subramanyam. Memo USR No.87126 of 2026, dt.23.07.2026
178	ARBAPPL/60/2025	Sailesh Agarwal Vs Mr. Pothu Ashok	R A ACHUTHANAND		HYDERABAD	SR Notice returned unserved as Adresse left. Memo Proof of service filed vide USR No: 51721& 51725/25.
179	ARBAPPL/253/2025	Enfinity India Private Limited Vs AIC Octospaces Incubator Services Private Limited	VELPUCHARLA SRIKANTH	K S SAI PAVAN	HYDERABAD	SR Apps by K S SAI PAVAN. Memo Proof of service filed vide USR No. 4248/2026, dt.19.01.2026.
180	ARBAPPL/262/2025	Mr.Mohammed Aleem @ M.A.Aleem Vs Mr,Shabbir Totanwala	M VENKATA RAMA RAO		HYDERABAD	SR Notice served through Speed Post. Memo Proof of service filed vide USR No. 5453/2026, dt.20.01.2026. "As per the memo filed notice delivered".
181	ARBAPPL/65/2026	SRI K. SUDHAKAR REDDY Vs M/S LAKSHMIRAM PROPERTIES PVT. LTD	P PRATAP	A V L S PRAKASH	MEDCHAL-MALKAJGIRI	R1 Apps by AVLS Prakash. R2 Notice Served. Memo Filed vide USR No.23817/2026 "As per the memo filed Notices were delivered".

182	ARBAPPL/74/2026	M/s Relisys Medical Devices Ltd Vs Envision Scientific Private. Limited	KAUSTUBH AKKIRAJU	LINK LEGAL ADVOCATES	RANGA REDDY
					SR Notice sent by SPAD not yet returned. Memo proof of service filed vide USR No 38912/2026 "As per the memo filed notice was delivered". Memo proof of service filed vide USR No 82198/2026
183	ARBAPPL/193/2026 IA 1/2026(Amendment Petition)	Ramky Viha Properties Pvt. Ltd Vs Francis Ebenenzer	RUSHEEK REDDY K V		HYDERABAD
					SR Notice sent by SPAD not yet returned Memo proof of service filed vide USR No 80516/2026 "As per the memo filed notice was delivered"